

(b) whether Government propose to acquire constructed flats from Slum Department of Delhi Development Authority near Janata Quarters to run the Central Government Health Scheme dispensary there; and

(c) if not, the reasons therefor and the place where it would be set up and when?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Some offers have been received with reference to the advertisement for accommodation. A decision in the matter is likely to be taken shortly.

(b) No.

(c) The accommodation available in the Janata Flats is not suitable.

Leave Reserve in Category of Train Examiners

2227. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(b) the maximum leave reserve percentage prescribed for the category of Train Examiner by the Railway Board;

(b) the percentage of leave reserve Train Examiner actually available on Indian Railways, Zone-wise;

(c) whether this percentage is sufficient; and

(d) if not, what remedial measures are proposed to be taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) 25 per cent.

(b) Central—15 per cent.

Eastern—16-2/3 per cent

Northern—15|12.5 per cent.

North Eastern—16-2|3|12.5 per cent.

Northeast—16-2|3 per cent.
Frontier

Southern—12.5 per cent.

South Central—14 per cent.

South Eastern—15 per cent.

Western—15 per cent.

(c) Train examining Staff are utilized on train passing duties as well as on repairs in the sicklines. The present extent of provision is considered adequate. However, in respect of train passing duties there is some inadequacy on certain Railways.

(d) There is complete ban on creation of posts charged to non-plan and administrative expenditure. However, the matter of providing relief to Railways who have asked for extra provision of leave Reserves is under consideration.

Jolarpet Hosur Line

2228. SHRI C. CHINNASWAMY: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to construct railway line between Jolarpet-Krishnagiri-Hosur; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) Does not arise.

Special health problems in Tribal areas of the country

2229. SHRI GIRIDHAR GOMANGO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the systematic work has been done by his Ministry and the concerned State Governments to